

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Revision No.364 of 2020**

Jamuna Das **Petitioner**

Versus

The State of Jharkhand & Anr. **Opp. Parties**

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner : Mr. V. K. Roy, Advocate

For the State : A.P.P

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

06/Dated: 08th September, 2021

1. As prayed for, by the learned counsel for the petitioner, put up this case in the next week.

(Rajesh Kumar, J.)

Chandan/-